

Annexure – 7

Name of the corporate debtor: Sanmati Pressings Private Limited ; Date of commencement of CIRP : 20 January 2023 ;
List of creditors as on: 20 January 2023

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Commissioner of State Tax, PUN-BST-E-002	Govt. of Maharashtra	03-02-2023	13,04,55,020	13,04,55,020	Tax amount towards MVAT, CST along with interest	No	N.A.	0	0	0	0	
2	ESI Corporation Sub Regional Office Pune 411037	Govt. of India	06-02-2023	6,93,265	3,83,267	Contribution, interest and damages	No	N.A.	0	0	3,09,998	0	
	Total			13,11,48,285	13,08,38,287						3,09,998		